

ITEM NO.69 + 71

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1916/2024

PANCHAM SINGH & ORS.

APPELLANT(S)

VERSUS

STATE OF U.P. & ANR.

RESPONDENT(S)

[TO BE TAKEN UP IMMEDIATELY AFTER THE FRESH CASES ARE HEARD.]

IA NO. 3049/2024 - EXEMPTION FROM FILING O.T.

IA NO. 2183/2025 - EXEMPTION FROM FILING O.T.

IA NO. 142439/2024 - INTERVENTION/IMPLEADMENT

IA NO. 14361/2024 - SUSPENSION OF SENTENCE

WITH

SLP(CRL) NO.7226/2024 (II)

(IA NO. 106578/2024 - EXEMPTION FROM FILING O.T.)

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S).58250/2024

Date : 20-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s): Mr. R.C.Mishra, Sr. Adv.
Mr. Ilin Saraswat, Adv.
Mr. Mahendra Kumar, Adv.
Ms. Ananya Mishra, Adv.
Mr. Rajnish Kumar Jha, AOR

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Ms. Shruti Verma, Adv.

For Respondent(s): Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Sujata Upadhyay, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Ms. Shruti Verma, Adv.

Mr. Sidhartha Dave, Sr. Adv.
Mr. Chandra Bhushan Prasad, AOR
Ms. Pragya Priya, Adv.
Mr. Ravi Anand, Adv.
Mr. Swarn Jha, Adv.
Mr. Nilanjan Chatterjee, Adv.
Mr. Niladree Chatterjee, Adv.

Mr. Shailesh Madiya, SR. Adv.
Mr. Kushagra Raj, AOR
Mr. Utkarsh Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

CRIMINAL APPEAL NO(S).1916/2024:

List on 22.01.2025.

SLP (CRL.) DIARY NO(S).58250/2024:

Issue notice on the main petition as well as on the application seeking condonation of delay, to the respondents.

Petitioners' counsel is permitted to serve the Standing Counsel for the respondent No.1.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)